

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

135. I.A. 3897/2023

I.A. 2541/2023

I.A. 2580/2021

I.A. 1727/2021

IN

C.P.(IB)-4533(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

V/s.

Alfara'a Infraprojects Pvt Ltd

SECTION 8&9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **21.06.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)